

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 441/RC/2014**

**Coram:  
Shri P.K.Pujari, Chairperson  
Dr. M.K.Iyer, Member**

**Date of Order: 20<sup>th</sup> of September, 2018**

**In the matter of**

Regulatory Compliance Application for change of Category of inter-State trading licence from Category-II to Category-I.

**And  
In the matter of**

Manikaran Power Ltd,  
Manikaran Tower, Kilburn Colony, PO-Hinoo,  
Ranchi-834 002

... **Petitioner**

**Parties present:**

Shri Hemant Singh, Advocate, MPL  
Shri Nishant Kumar, Advocate, MPL

**ORDER**

The Petitioner, Manikaran Power Ltd, has filed the present Regulatory Compliance Application for up-gradation of its inter-State trading licence in electricity from Category II to Category I.

2. During the course of hearing, learned counsel for the Petitioner sought permission to withdraw the present petition with liberty to approach the Commission along with all relevant documents satisfying the net worth criteria, etc.

3. The prayer of the Petitioner is allowed. Accordingly, Petition No. 441/RC/2014 is disposed of as withdrawn.

Sd/-  
**(Dr. M.K.Iyer)**  
Member

sd/-  
**(P.K.Pujari)**  
Chairperson